

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.18375/2019

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

RAMESH PRASAD & ORS.

Respondent(s)

(IA No.67865/2019-EXEMPTION FROM FILING O.T.

***ONLY OFFICE REPORT FOR DIRECTIONS WILL BE LISTED ON 20.02.2020
BEFORE THE HON'BLE JUDGE IN CHAMBERS.***)

Date : 20-02-2020 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBERS]

For Petitioner(s) Mr. Rajeev Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Vikas Bansal, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Arun K. Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter after four weeks, as prayed.

(RACHNA)
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER